## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

NAME OF THE PETITIONER(S)

: Mrs. Ramalakshmi

: TCP/230/2016

NAME OF THE RESPONDENT(S)

: M/s Texline Fabrics India Private Limited & 3 others

UNDER SECTION

: 111

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

R. SIVASUBRAMANIYAN. FOR \_ PEAKNON.

For A-K. Myrshny of Associates

FOR RESPONDENTS

P. M. Vatsah

## **ORDER**

Counsel representing both the parties are present and filed written submissions and objections. Order is reserved.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)